

35
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

CA(CAA) No. 19/NCLT/AHM/2018


Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2018**

Name of the Company: Solvay Specialities India Pvt Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Nandish Chudgar Advs. Applicant 
2. a/w. Raheel Patel
i/b. M/s. Nanavati
Associates


ORDER

Learned Advocate Mr. Nandish Chudgar with Learned Advocate Mr. Raheel Patel
i/b Nanavati Associates present for Applicant.

Applicant filed board resolution.

Heard arguments of learned Counsel for Applicant.

Order reserved.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 6th day of March, 2018.


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL